

Shri Datar: I have not got the names but their argument was, it was better not to have a legislation in place of a convention or rules by circulars.

Shri S. N. Das: May I know whether the circulars issued have been amended or modified in any way so as to take officers of Election Commission and Public Service Commission?

Shri Datar: No.

ABDUCTED PERSONS IN DELHI

***787. Pandit Munishwar Datt Upadhyay:** (a) Will the Minister of Home Affairs be pleased to state the total number of persons reported to be abducted by miscreants in Delhi in the year 1952?

(b) What were their age and sex, if known?

(c) How many of such persons have been restored and how many are reported to be dead?

(d) What action is being taken by Government to prevent recurrence of such cases?

The Deputy Minister of Home Affairs (Shri Datar): (a) From 1st January to 21st November, 1952 the number reported to be kidnapped or abducted was 114.

(b) Their ages and sex are as under:—

Below 10 years	(i) Male	... 6
	(ii) Female	... 7
Between 10 and 16 years	(i) Male	... 18
	(ii) Female	... 16
Above 16 years	(i) Male	... 3
	(ii) Female	... 66
		114

(c) Number of persons restored ... 90

Number of persons reported dead ... 1

(d) Intensified patrolling has been undertaken and picked staff put on detection of such crimes.

Pandit Munishwar Datt Upadhyay: May I know whether it is a fact that a gang of people are operating in Delhi and other big cities and whether any such reports have been received?

Shri Datar: No such reports are received.

Pandit Munishwar Datt Upadhyay: May I know whether there has been any enquiry as to what appears to be

the object of these people? Are there individual cases or does there appear to be any conspiracy?

Shri Datar: There appears to be no conspiracy but there are sporadic cases. Sometimes they grow in number.

Pandit K. C. Sharma: What are the number of prosecutions with regard to these offences?

Shri Datar: I would give the number of persons apprehended as 93 and numbers convicted by now 17 and numbers under trial as 20.

Pandit Munishwar Datt Upadhyay: May I know whether they belong to Delhi proper or they are outsiders?

Shri Datar: Some of them are from Delhi and some others are from other Provinces.

Shri S. C. Samanta: May I know whether the number given by the hon. Minister includes that of a Sadhu who kidnapped a boy of ten years and who has been sentenced for one year?

Shri Datar: I am not sure whether that personality is included here.

Shri K. G. Deshmukh: May I know whether these offences are increasing or decreasing?

Shri Datar: They are almost the same.

Shri T. N. Singh: In view of the fact that there has been no appreciable decrease in such crimes may I know whether, anything besides patrolling has been thought of by Government and whether there is also any question of control by inter-provincial arrangements in such matters?

Shri Datar: The question of control by inter-Provincial arrangements is under consideration but the other inference is not accepted.

Shri M. S. Gurupadaswamy: May I know whether there is any special staff maintained for recovering these abducted women. If so, what is the total amount spent so far on this?

Shri Datar: No special staff has been maintained.

Sardar Hukam Singh: May I know from the number restored, how many were restored after giving ransom for them and how many were restored by the help of the police?

Shri Datar: I should like to have notice.